

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 103(ND)/2014
CA NO.

CORAM:



PRESENT: SH. R.VARDARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 9.09.2016**

NAME OF THE COMPANY: M/s. Avigo Trustee Company Ltd.
Vs.
M/s. Hythro Power Corporation Ltd.ors.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------|--------------------|-----------------------|---|
| 1. | MOHD. NIZAM PASHA, ADV. | | RESPONDENTS |  |
| 2. | ADITYA PWAR | ADVOCATE | PETITIONERS |  |
| 3. | Kushal Bansal | — DO — | — DO — | |

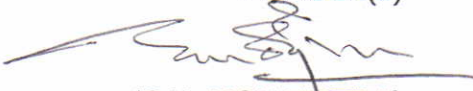
Order

Both sides are present.

2. The application seeking transfer of the matter is before the Principal Bench. It is represented by the respondents that short reply has also been filed to which the petitioner represent is not inclined to file rejoinder.

3. Let both the applications i.e. for transfer of the matter from Chennai to the Principal Bench and the application for amendment of the Company Petition be placed before the Principal Bench on 19.9.2016.


(R. VARADHARAJAN)
MEMBER(J)


(S.K. MOHAPATRA)
MEMBER (T)